



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.11.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 124 of 2023	Premjayanti Enterprises Pvt. Ltd. Vs. Shivam Water Treaters Pvt. Ltd.	28.11.2023	02.01.2024
2.	Comp. App. (AT) (Ins) No. 443 of 2023 & I.A. No. 1464 of 2023	Glamour India Pvt. Ltd. Vs. Canara Bank & Anr.	28.11.2023	02.01.2024
3.	Comp. App. (AT) (Ins) No. 461 of 2023	Union Bank of India Vs. Sanatanu Brahma & Anr.	28.11.2023	03.01.2024
4.	Comp. App. (AT) (Ins) No. 516 of 2023 & I.A. No. 1682, 1683 of 2023 <b>(With Defects)</b>	India Medtronic Pvt. Ltd. Vs. Healthcare Associates Pvt. Ltd.  <b>With</b>	28.11.2023	05.01.2024

5.	Comp. App. (AT) (Ins) No. 515 of 2023 & I.A. No. 1679, 1680 of 2023 <b>(With Defects)</b>	India Medtronic Pvt. Ltd. Vs. Healthcare Associates Pvt. Ltd.	28.11.2023	05.01.2024
6.	Comp. App. (AT) (Ins) No. 762 of 2023 & I.A. No. 4945 of 2023	EPFO Kolhapur Vs. Ravindra Chaturvedi Resolution Professional of K & K Foundry P. Ltd.	28.11.2023	10.01.2024
7.	Comp. App. (AT) (Ins) No. 779 of 2023	NDW Ventures LLP Vs. Tattva and Mittal Life Spaces Pvt. Ltd.	28.11.2023	05.01.2024
8.	Comp. App. (AT) (Ins) No. 819 of 2023 <b>(With Defects)</b>	Imtiyaz Javed Siddiqui Vs. Bank of India & Anr.  <b>With</b>	28.11.2023	04.01.2024
9.	Comp. App. (AT) (Ins) No. 820 of 2023 <b>(With Defects)</b>	Hifzurrehman Abdullah Vs. Bank of India & Anr.  <b>With</b>	28.11.2023	04.01.2024
10.	Comp. App. (AT) (Ins) No. 821 of 2023 <b>(With Defects)</b>	Nabil Yusuf Patel Vs. Bank of India & Anr.	28.11.2023	04.01.2024
11.	Comp. App. (AT) (Ins) No. 1014 of 2023	Shreyansh Gupta Ex-Director Renu PropTech Pvt. Ltd. Vs. Kaliber Associates Pvt. Ltd. & Anr.	28.11.2023	05.01.2024
12.	Comp. App. (AT) (Ins) No. 1092 of 2023	Gangotri Tracon Pvt. Ltd. Vs. Rachna Anchalia & Anr.	28.11.2023	08.01.2024

13.	Comp. App. (AT) (Ins) No. 1093 of 2023 & I.A. No. 3774 of 2023	Dileep Kumar Agarwal Proprietor Of Phoenix Hydraulics Vs. Sujal Exim India Pvt. Ltd.	28.11.2023	08.01.2024
14.	Comp. App. (AT) (Ins) No. 1111 of 2023	Raju Gopinath Nair Suspended Director of Gopinath Engineering Co. Pvt. Ltd. Vs. Enermech India Pvt. Ltd. & Anr.	28.11.2023	09.01.2024
15.	Comp. App. (AT) (Ins) No. 1197 of 2023	Paresh K. Mehta Investment Pvt. Ltd. Vs. State Bank of India & Anr.	28.11.2023	09.01.2024
16.	Comp. App. (AT) (Ins) No. 1265 of 2023 & I.A. No. 4483, 4445 of 2023 <b>(With Defects)</b>	Mona Singhal Vs. K.V. Developers Pvt. Ltd. & Ors.	28.11.2023	16.01.2024
17.	Comp. App. (AT) (Ins) No. 1294 of 2023 & I.A. No. 4573 of 2023	Akzo Nobel India Ltd. Vs. Stan Cars Pvt. Ltd.	28.11.2023	09.01.2024
18.	Comp. App. (AT) (Ins) No. 543 of 2022	Nishit Patel Vs. Manjulaben Mahdulal Karelia & Anr.	28.11.2023	04.01.2024
19.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	28.11.2023	08.01.2024
20.	Comp. App. (AT) (Ins) No. 534 of 2021 & I.A. No. 1434, 1435 of 2021 & 181, 4358 of 2022	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr. <b>With</b>	28.11.2023	08.01.2024

21.	Comp. App. (AT) (Ins) No. 535 of 2021 & I.A. No. 1437, 1438 of 2021 & 4359 of 2022	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	28.11.2023	08.01.2024
22.	Comp. App. (AT) (Ins) No. 579 of 2021 & I.A. No. 1535, 1536 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. <b>With</b>	28.11.2023	10.01.2024
23.	Comp. App. (AT) (Ins) No. 1491 of 2022 & I.A. No. 4716, 4717, 4718, 4719, 4720 of 2022 <b>(With Defects)</b>	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	28.11.2023	10.01.2024
24.	Comp. App. (AT) (Ins) No. 810 of 2021 & I.A. No. 2164, 2165 of 2021	Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi <b>With</b>	28.11.2023	10.01.2024
25.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	28.11.2023	10.01.2024
26.	Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2316, 2317 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	28.11.2023	10.01.2024
27.	Comp. App. (AT) (Ins) No. 554 of 2022	Daimler Financial Services India Pvt. Ltd. Vs. Ankit Kr. Aggarwal & Anr.	28.11.2023	11.01.2024
28.	Comp. App. (AT) (Ins) No. 1485 of 2022	Raj Radhe Finance Ltd. Vs. Shree Shrinathji Spintex Pvt. Ltd. & Anr.	28.11.2023	09.01.2024

29.	Comp. App. (AT) (Ins) No. 430 of 2023 & I.A. No. 1430, 1429, 1431 of 2023	Varun Gupta Vs. ISINOX Pvt. Ltd. Through the IRP Mr. Manishkumar R. Patel & Ors.	28.11.2023	19.01.2024
30.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795, 3451,5081 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	28.11.2023	04.01.2024
31.	Comp. App. (AT) (Ins) No. 937 of 2023 & I.A. No. 3191 of 2023	MP Industrial Development Corporation Ltd. Vs. Prabhat Jain Liquidator Of Narmada Cereal Pvt. Ltd. <b>With</b>	28.11.2023	19.01.2024
32.	Comp. App. (AT) (Ins) No. 697 of 2023 & I.A. No. 2322 of 2023  <b>(With Defects)</b>	Prabhat Jain Liquidator of M/S Narmada Cereals Pvt Ltd. Vs. MP Industrial Development Corporation Ltd. & Ors.	28.11.2023	19.01.2024
33.	Comp. App. (AT) (Ins) No. 1064 of 2023 & I.A. No. 3675, 3676, 3677 of 2023  <b>(With Defects)</b>	Chandrakant Khemka Vs. Santanu Bhattacharjee & Ors.	28.11.2023	15.01.2023

By order of Hon'ble Chairperson

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Registrar